

information on the actual production of Castor Oil in India in 1981-82 is not yet available. However, the production in 1980-81 was estimated at 73000 tonnes.

(b) According to the provisional figures received, export of castor oil in 1981-82 was 49,511 tonnes valued at Rs. 40.06 crores.

(c) No, Sir.

(d) Does not arise.

DETERRENT ACTION AGAINST TAX EVADERS

*325. SHRI A. K. ROY : Will the Minister of FINANCE be pleased to state :

(a) whether he would give a gist of his statement while inaugurating annual conference of Commissioner of Income Tax in New Delhi on 27 May wherein he urged "Deterrent action against tax evaders" (The 'Statesman' dated 30-5-1982);

(b) the details of the steps proposed in pursuance of it; and

(c) whether the phenomenon of tax evasion is on the increase ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) The Government's grave concern at the existence of unaccounted money was conveyed to the Commissioners of Income-tax in their recent Conferences held in May-June, 1982 and they were asked to pay particular attention to the question of preventing the growth of black money, taking deterrent action against tax-evaders and to keep a track on lavish and ostentatious expenditure.

(b) During the current financial year the Income-tax Department proposes to step up its efforts towards survey and search and seizure operations. It also proposes to make vigorous use of prosecution provisions.

(c) In absence of any precise estimate of unaccounted income for the year 1981-82 or any previous year, it is not possible to say categorically that the phenomenon of tax-evasion is on the increase.

MES LAND UNDER CIVILIAN POSSESSION IN DELHI

3352. SHRIMATI VIDYAVATI CHATURVEDI : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 8128 on 16 April, 1982 regarding MES land under civilian possession in Delhi and state :

(a) In the present position, how many buildings are within the boundary line of MES land under illegal possession of civilians and the detail of barracks, name of occupant, since when occupied; and

(b) according to the map of Anand Prabhat prepared by the Survey of India, how many barracks fall in MES area, with details of barracks ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) and (b). Three buildings at Anand Parbat viz T-3, T-4 and T-14 which exist on Khasra Nos. 1050/350 and 1051/350 are shown in our records as being on Defence land. The Ramjas Foundation, an educational trust, claims, on the other hand, that these buildings belong to them and according to their records these buildings exist on an altogether different Khasra Number viz. 1039/1365. The foundation is realising rent from the occupants of the barrack. The firm date of occupation of these barracks is not known. However, according to available records, it can be inferred that these buildings may be under occupation from 1956 onwards. The name of the occupants were sought from the Ramjas Foundation, but they have not furnished these details.

2. According to the map of Anand Parbat prepared by Survey of India in 1972-73, these barracks along with buildings detailed below fall in Defence boundary :—

(i) Building No. T-3 (half portion).

(ii) Building No. T-4 alongwith kitchen block.

(iii) Building No. T-14 alongwith latrine and bath-room blocks.